

GOVERNMENT OF INDIA

MINISTRY OF PETROLEUM AND NATURAL GAS

RAJYA SABHA

UNSTARRED QUESTION NO. 1254

ANSWERED ON 31/07/2023

Provision of kerosene at subsidized rates to fishermen

1254 Dr. Prashanta Nanda:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the revised plan for providing kerosene at subsidized rates to the traditional fishermen of the country;
- (b) whether such provision of kerosene shall be ensured at every passing quarter of a financial year;
- (c) if so, the details of the exact quantum of subsidy being provided on the existing rate of kerosene, State/UT-wise; and
- (d) the details of the amount of subsidy provided on kerosene to the traditional fishermen of Odisha in the last three years?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS

(SHRI RAMESWAR TELI)

(a) to (d): Effective 1 March, 2020, the retail selling price of PDS Kerosene is being maintained at nil under-recovery level on pan India basis. Government makes allocation of Public Distribution System (PDS) Kerosene for cooking and lighting purpose only on quarterly basis to States/UTs. Government vide order dated 21st August 2012, has empowered States/ UTs to draw an allocation of one month's quota of PDS Kerosene at Non-Subsidized rates during each financial year for special needs such as natural calamities, religious functions, fishermen, various yatras etc. Annual allocation of Non-Subsidised PDS Kerosene is done by Petroleum Planning & Analysis Cell (PPAC) in the beginning of each financial year. States/UTs may seek further additional allocation after exhausting available quota.

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